

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 60

Dated: Guwahati, the 9th July, 2021


In supersession of all previous orders/ notifications, the Hon'ble Gauhati High Court has been pleased to issue the following guidelines in respect of the Principal Seat and Outlying Benches:

- (i) All Courts at the Principal Seat shall function in virtual mode. However, in respect of the Outlying Benches, the Senior-Most Judge at the station may decide the mode of functioning of the Courts depending on the local Covid-19 situation.
- (ii) All types of cases shall be listed, except matters pending for hearing. However, hearing matters may be listed, if mention is allowed by Hon'ble Court.
- (iii) Members of the staff of all Grades who are fully vaccinated, except those who are 55 years of age and above, shall attend office on every working day.
- (iv) Members of the staff of all Grades who have not received any dose or who have received a single dose of the Covid-19 vaccine shall attend office every alternate day. The respective section in-charge shall determine the working arrangement of such staff.
- (v) Entry of outsiders shall be strictly prohibited in the Court Premises unless specifically directed by the concerned authority or unless personal appearance of a party is required in a judicial proceeding. No person, except the learned Advocates/parties appearing in person, who are to address arguments, shall be permitted in the Court room.
- (vi) Bar rooms and canteens shall remain closed.

This Notification shall come into effect from 12th July, 2021 and shall remain in force until further orders.

By order,

Sd/- Raktim Duarah
REGISTRAR GENERAL


2/7/2021

Memo No. HC.III-06/2020/2894-2925/G dated Guwahati, the 9th July, 2021.

Copy to:

1. The Registrar (Vigilance / Judicial/ Administration/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The District & Sessions Judge, _____ Assam. He / She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
6. The Principal Judge, Family Court, _____ Assam.
7. The Member, MACT, _____, Assam.
8. The Special Judge, Assam
9. The Special Judge, CBI, Assam.
10. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
11. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam
12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam..
13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
17. The President/Secretary, Lawyers' Association, Guwahati.
18. The Joint Registrar (_____), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
26. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
28. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL

9-7-21